## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.11/ BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For Considera- tion	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

BENIR E-STORE

SOLUTIONS

KARTHIK RANGANATHAN

PUT.

\$095968818

(PETITIONER)

Counsel for petitioner is present. Heard the counsel for petitioner. No representation for respondent. Counsel for petitioner requested the Tribunal to decide the matter on merits even though the counsel for respondent is absent today by considering the objections filed by the respondents.

Since, there is no representation for respondents and also the counsel for respondent is absent, one more opportunity is to be given to the respondent and to the counsel for respondent and to submit their arguments on 18.08.2017. If the respondent fails to submit arguments on that day, the matter will be posted for orders.

List it on 18.08.2017.

MEMBER (J)

MEMBER (T)